

that the dams and weirs over rivers have made the yield of fresh water fisheries deteriorate?

(b) What are the commercial varieties of fresh water fish which migrate to customary spawning grounds?

**The Minister of Food and Agriculture (Shri Kidwai):** (a) The conclusion is based on the general observations on the decline of fish caused by changes in the hydrographical conditions in the region and also restriction of fish migrations as in the case of Hilsa in Cauvery, Krishna and Godavari rivers.

(b) Hilsa, Mahser and Carps (short migrations).

#### CATERING CONTRACTORS ON NORTHERN RAILWAY

**450. Shri D. C. Sharma:** (a) Will the Minister of Railways be pleased to state whether there have been any complaints against any contractors for vegetarian and non-vegetarian hotels on the platforms of the Northern Railway?

(b) If so, what action has been taken on them?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) 30 complaints were received against contractors of Vegetarian and Non-vegetarian Refreshment Rooms on the Northern Railway during 1952-53.

(b) The nature of action taken is indicated below:—

- (i) Contract terminated—1 case.
- (ii) Contractor fined—9 cases.
- (iii) Contractor warned—11 cases.
- (iv) Staff of contractor removed from service—4 cases.
- (v) Complaint not established or withdrawn—5 cases.

Total —30 cases.

#### INDUSTRIAL DISPUTES IN COAL-FIELDS

**451. Shri K. P. Sinha:** Will the Minister of Labour be pleased to state:

(a) the number of industrial disputes in the coal-fields referred to the

Industrial Tribunals for adjudication during the current year; and

(b) the number of workers affected by these disputes?

**The Minister of Labour (Shri V. V. Giri):** (a) Four.

(b) Information is being collected and will be placed on the Table of the House in due course.

#### WOMEN MICA WORKERS

**452. Shri Nanadas:** (a) Will the Minister of Labour be pleased to state the number of women mica workers certified as pregnant women by the Nellore Mica Welfare Fund authorities during the years 1950, 1951, 1952 and 1953?

(b) How many of these pregnant women were paid maternity benefit allowances?

**The Minister of Labour (Shri V. V. Giri):** (a) and (b). A statement is given below:—

#### STATEMENT

Year	Total number of cases registered at the different maternity centres run by the Mica Mines Labour Welfare Fund Organisation, Nellore.	Number of women who were paid maternity benefit by Mica Mine Owners.
1950	369	13
1951	439	32
1952	433	63
1953 (upto 31-10-53)	533	58

**NOTE.**—Some of the cases registered at the Maternity Centres are of members of families of labourers and others in the mining area who are not labourers. The number of such cases is not known. There is no general system of certification and the figures given are of pregnant women who registered themselves at the Maternity Centres.